

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.05.2025

## <u>NOTICE</u>

Please take notice that the following matters listed in the Court – IV on 14.05.2025 were not taken up. The next dates of hearing will be notified later.

| S. No. | Case No.   | Name of the parties  | Counsel for<br>Appellants     | Counsel for<br>Respondents                                     |
|--------|--|--|-------------------------------|--|
| 1.     | Competition App.<br>(AT) No. 15 of<br>2021<br>Part Heard                       | Maruti Suzuki India Ltd.<br>Vs.<br>Competition Commission of India                           | Pallavi Shroff<br>Rohan Arora | Balaji Subramanian<br>Davander Prasad, Dy.<br>Director Law CCI |
| 2.     | Comp. App. (AT)<br>No. 200 of 2022<br>& I.A. No. 931<br>of 2024<br>Part Heard  | CA Som Prakash Aggarwal<br>Vs.<br>National Financial Reporting<br>Authority (NFRA)           | C V Sajan                     | Zohiab Hossain   |
| 3.     | Comp. App. (AT)<br>No. 177 of 2024<br>& I.A. No. 4179<br>of 2024<br>Part Heard | With<br>S. Prakash Aggarwal & Co.<br>Vs.<br>National Financial Reporting<br>Authority (NFRA) | Rishi Singhal                 | Zohiab Hossain   |

By order of Hon'ble Chairperson -Sd/-Registrar